

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION :
PETITION NUMBER : TCP/21/2016
NAME OF THE PETITIONER(S) : Mr. Ramesh Jagtiani
NAME OF THE RESPONDENT(S) : P. Nammasivayam and 3 others
(In the matter of Argus Enterprises (P) Limited)
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
	M. Jayashree For V Mahesh & Associates	For Petitioners	M. Jayashree
	CHANDRA PRAKASH	For R ₄	Anupama Kumar
	Anupama Kumar For M/s R. Parthasarathy	For R ₂ , R ₃	Anupama Kumar

ORDER

Ms M Jayashree, counsel for petitioners present. Ms Anupama Kumar, counsel for R₂ & R₃ and Shri Chandra Prakash, counsel for R₄ are present. Counsel for petitioner sought time for submitting arguments since they are yet to receive some important documents. The matter may posted alongwith TCP 13/2016. Put up on **05.07.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)